

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4830/2026 BLAPL/1609/2026	RAJAT KUMAR PANDA @ BAPI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NAYAGARH /24 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000079/2026
2	D-BLAPL/4643/2026 BLAPL/1610/2026	LUCKY SINGH VS STATE OF ODISHA	PRATIK DASH VS	CHHEND /97 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2025
3	D-BLAPL/4644/2026 BLAPL/1611/2026	SOMANATH NAIK @ SOMNATH NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000001/2026
4	D-BLAPL/4645/2026 BLAPL/1612/2026	GANANATH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /475 /2025 J.M.F.C., BARKOTE(Debagarh) CT/0000464/2025
5	D-BLAPL/4692/2026 BLAPL/1613/2026	SANJAY TANDI VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR TOWN /592 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E) GR/0001523/2025
6	D-BLAPL/4701/2026 BLAPL/1614/2026	KESHAB BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /21 /2023 A.D.J.,BARGARH(Bargarh) CT/0000088/2023
7	D-BLAPL/4626/2026 BLAPL/1615/2026	BIRANCHI @ BIRANCHI NARAYAN NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BISWANATHPUR /8 /2026 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000003/2026
8	D-BLAPL/4694/2026 BLAPL/1616/2026	KANHU DIGAL VS STATE OF ODISHA	MAHES DAS VS	PHIRINGIA /171 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000099/2025
9	D-BLAPL/4700/2026 BLAPL/1617/2026	KANHU PRADHAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000137/2025
10	D-BLAPL/4716/2026 BLAPL/1618/2026	PANKAJ KUMAR GUPTA VS UNION OF INDIA (RAILWAY)	KAUSTUVA MOHANTY VS	G.R.P.S.,SAMBALPUR /103 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2025
11	D-BLAPL/4728/2026 BLAPL/1619/2026	BIMALA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /85 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000022/2021

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12	D-BLAPL/3404/2026 BLAPL/1620/2026	NARAYAN SAHU @ RUPABALA @ NARAN @ NARAYAN SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /235 /2019 1ST A.D.J., CUTTACK(Cuttack) ST/0000221/2022
13	D-BLAPL/4729/2026 BLAPL/1621/2026	SAROJ SUTAR VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	PAHALA /445 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003392/2025
14	D-BLAPL/4736/2026 BLAPL/1622/2026	RAJA @ SUBAL CHANDRA DALEI @ SUBAL DALEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /46 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000108/2026
15	D-BLAPL/4075/2026 BLAPL/1623/2026	DAINU SANTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /4 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000014/2026
16	D-BLAPL/4744/2026 BLAPL/1624/2026	MANOJ KUMAR NAIK @ MANOJ NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /20 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000032/2026
17	D-BLAPL/4809/2026 BLAPL/1625/2026	BINESH DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MUDANPUR RAMPUR /14 /2026 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000004/2026
18	D-BLAPL/2776/2026 BLAPL/1626/2026	ABHIMANYU NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000141/2025
19	D-BLAPL/4641/2026 BLAPL/1627/2026	DILIP PUTEI VS STATE OF ODISHA	MALAYA RANJAN GADATYA VS	BOLANGIR SADAR /431 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001769/2025
20	D-BLAPL/2997/2026 BLAPL/1628/2026	UGRA BAG @ UGRASEN BAG @ SUNIL BAG VS STATE OF ODISHA	DEBANAN DAS VS	AMBADOLA /80 /2016 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000030/2025
21	D-BLAPL/4768/2026 BLAPL/1629/2026	RAMESH CHANDRA JENA @ CHAGULU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Balashwar) Spl/0000409/2025
22	D-BLAPL/4704/2026 BLAPL/1630/2026	NRUPA BAGARTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LARAMBA /270 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR(B GR/0001480/2025
23	D-BLAPL/4770/2026	ROJINA BIBI	AMULYA RATNA PANDA	SAHADEV KHUNTA /298 /2025

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	BLAPL/1631/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000271/2025
24	D-BLAPL/4754/2026 BLAPL/1632/2026	AFROZ SHAH VS STATE OF ODISHA	AMIT BISWAL VS	AMBADOLA /167 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMC TR/000013/2025
25	D-BLAPL/4773/2026 BLAPL/1633/2026	KHIRA BACHHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BODEN /2 /2025 ADDL. DIST. AND SESSIONS JUDGE,KH ST/000036/2025
26	D-BLAPL/4810/2026 BLAPL/1634/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /4 /2013 ASST. SESSION JUDGE,KORAPUT(Korap CT/0000124/2025
27	D-BLAPL/4706/2026 BLAPL/1635/2026	NRUPA BAGARTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LARAMBA /243 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0001323/2025
28	D-BLAPL/4759/2026 BLAPL/1636/2026	SARALA MANDAL @ BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /193 /2024 DISTRICT AND SESSIONS JUDGE,MAL CRA/0000009/2025
29	D-BLAPL/4709/2026 BLAPL/1637/2026	RAVI RAMA DHOTRE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000057/2025
30	D-BLAPL/4774/2026 BLAPL/1638/2026	KIRAN DANDSENA @ HUMIYA RANJAN DANDSENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /378 /2025 SPECIAL JUDGE (POCSO), NUAPADA(N SA/0000001/2026
31	D-BLAPL/4782/2026 BLAPL/1639/2026	BAKUNA @ SATYANANDA PATTASANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /32 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/000013/2026
32	D-BLAPL/4722/2026 BLAPL/1640/2026	RAJIB LOCHAN PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /725 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001397/2025
33	D-BLAPL/4786/2026 BLAPL/1641/2026	GOUTAM NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000006/2026
34	D-BLAPL/4750/2026 BLAPL/1642/2026	ABINASH SAHOO @ BABUL VS	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan

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35	D-BLAPL/4751/2026 BLAPL/1643/2026	STATE OF ODISHA SAGAR SETHI @ BABU VS	ANIRUDHA DAS VS	Spl/0000005/2025 DHENKANAL SADAR /378 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
36	D-BLAPL/4703/2026 BLAPL/1644/2026	STATE OF ODISHA NRUPA BAGARTY VS	SIDDHARTH GOUTAM DAS VS	Spl/0000005/2025 BELPARA /310 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
37	D-BLAPL/4164/2026 BLAPL/1645/2026	STATE OF ODISHA DHARANI BAGARTI VS	DEBASNAN DAS VS	GR/0001337/2024 SUNDARGARH TOWN /407 /2025 A.D.J.,SUNDARGARH(Sundargarh)
38	D-BLAPL/4518/2026 BLAPL/1646/2026	STATE OF ODISHA BALARAM SINGH @ BALA VS	ASUTOSH TRIPATHY VS	Spl/0000128/2025 JARAPADA /36 /2026 SPECIAL JUDGE,ANGUL(Anugul)
39	D-BLAPL/4460/2026 BLAPL/1647/2026	STATE OF ODISHA LAXMAN MALLIK VS	AMITAV TRIPATHY VS	Spl/0000010/2026 ULLUNDA /5 /2026 S.D.J.M.,BIRAMAHARAJPUR(Sonepur)
40	D-BLAPL/4298/2026 BLAPL/1648/2026	STATE OF ODISHA CHITRASEN MALLICK VS	JAYADEBA BEHERA VS	GR/0000008/2026 // SPECIAL JUDGE,NAYAGARH(Nayagarh)
41	D-BLAPL/4780/2026 BLAPL/1649/2026	STATE OF ODISHA BALIA @ BALARAM BEHERA @ SRIPATI PRADHAN @ SHREEPATI PRADHAN VS	SADHAN MOHANTY VS	TR/0000014/2026 TIGIRIA /76 /2023 J.M.F.C.,TIGIRIA(Cuttack)
42	D-BLAPL/4788/2026 BLAPL/1650/2026	STATE OF ODISHA AKSHYA KUMAR MENDILI VS	SURYAKANTA DWIBEDI VS	CT/0000074/2023 MANAMUNDA /221 /2025 SPECIAL JUDGE,BAUDH(Baudh)
43	D-BLAPL/4791/2026 BLAPL/1651/2026	STATE OF ODISHA NIRANJAN BEHERA VS	JYOTIRMAYA SAHOO VS	Spl/0000015/2025 ASKA /607 /2025 J.M.F.C.,ASKA(Ganjam)
44	D-BLAPL/4796/2026 BLAPL/1652/2026	STATE OF ODISHA KRISHNA BATHILIA @ BATHILIA VS	SIDHARTHA SANKAR RAY (2) VS	GR/0001866/2025 AMBADOLA /11 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICIPALITY
45	D-BLAPL/4787/2026 BLAPL/1653/2026	STATE OF ODISHA N. DILIP KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	GR/0000026/2026 BADAGODA P.S. /542 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000002/2026

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46	D-BLAPL/4822/2026 BLAPL/1654/2026	MILU @ TANMAY BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MANCHESWAR P.S. /132 /2025 SPECIAL JUDGE, (C.B.I.-II),BHUBANESW CT/0000325/2025
47	D-BLAPL/4820/2026 BLAPL/1655/2026	RINKU SONI @ MUSA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /138 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000047/2025
48	D-BLAPL/4824/2026 BLAPL/1656/2026	SUNDAR SWAIN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	LOISINGHA(BOLANGIR) /136 /2022 2ND A.D.J., BALANGIR(Balangir) SC/0000098/2022
49	D-CMAPL/5473/2026 CMAPL/21/2026	SOUBHAGYALAXMI HARICHANDAN VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// (//
50	D-CMP/5657/2026 CMP/313/2026	JANAKI @ JANAKIMANI BHOI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa EC/0000005/2019
51	D-CMP/4710/2026 CMP/314/2026	DASARATHI PRADHAN @ DASA VS ANANTA PRADHAN	LAMBODAR ACHARI VS	// ADDL.CIVIL JUDGE (J.D.), DASPALLA(N CS/0000015/2009
52	D-CMP/6355/2026 CMP/315/2026	PALWAN KOLO @ KOLHO VS PURNA KOLHO	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May EC/0000011/2025
53	D-CMP/5081/2026 CMP/316/2026	LAXMIDHAR NAYAK VS MURALIDHAR NAYAK	PABITRA KUMAR BEHERA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000365/2015
54	D-CMP/1984/2026 CMP/317/2026	SULACHANA SAHOO VS PRAHALLAD ROUT	BHASKAR CHANDRA PANDA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CMA/0000003/2024
55	D-CMP/5200/2026 CMP/318/2026	RAJA KISHORE SAHOO VS BRAJABANDHU SAHOO	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000915/2016
56	D-CMP/5830/2026 CMP/319/2026	MAHENDRA BARIK VS SWATIK SAHOO	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000215/2022
57	D-CMP/5216/2026	RABINARAYAN DAS	AKSHAYA KUMAR SAHOO	//

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	CMP/320/2026	VS KESHAB BEHERA	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY CS/000032/2016
58	D-CMP/5677/2026 CMP/321/2026	UMARANI SAHOO VS SURENDRA PATI	AJIT KUMAR SAHOO VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000483/2023
59	D-CMP/5803/2026 CMP/322/2026	JAGDISH NIAL VS SITARAM DOMB @ SITARAM NAIK	DEBABRATA DASH VS	// CIVIL JUDGE (SD),DHARAMGARH(Kala IA/0000139/2025
60	D-CMP/6167/2026 CMP/323/2026	RANJIT LENKA VS FAKIR MOHAN LENKA	MITHUN DAS VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000020/2025
61	D-CMP/6590/2026 CMP/324/2026	KEDARNATH PANDA VS DEBAKI INFRATECH PVT. LTD., BBSR	ADITYA MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000184/2023
62	D-CMP/6277/2026 CMP/325/2026	PRAFULLA KUMAR PADHIHARY VS ORISSA STATE FISHERMENS CO. OPERATIVE FEDERATION LTD., KHURDA	BIBHUDHANANDA MUDULI VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0002256/2018
63	D-CONTC/5593/2026 CONTC/1060/2026	DRUSTANTARA MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF, DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// ()
64	D-CONTC/5599/2026 CONTC/1061/2026	PREMALATA MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// ()
65	D-CONTC/5849/2026 CONTC/1062/2026	MD. FAKIRUDDIN @ M.D. BAIG VS SIDDHESWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR	AMIT PRASAD BOSE VS	// ()
66	D-CONTC/6453/2026 CONTC/1063/2026	AJAYA KUMAR RAY VS DR.N.THIRUMALA NAIK,COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT,BHUBANESWAR,KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()
67	D-CONTC/6466/2026 CONTC/1064/2026	RAMESH CHANDRA BAG VS GIRISH S.N.,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPT.,BHUBANESWAR,KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()
68	D-CONTC/5515/2026 CONTC/1065/2026	ARUN KUMAR PATRA VS	SULOCHANA PATRO VS	// ()

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69	D-CONTC/6046/2026 CONTC/1066/2026	V.KEERTHI VASAN, COLLECTOR CUM CEO,ZILLA PARISAD,GANJAM SANKET PRASAD JANI VS	DEBASIS ROUT VS	// // ()
70	D-CONTC/6079/2026 CONTC/1067/2026	HARISCHANDRA ROUT, CHIEF GENERAL MANAGER, P AND A, IPICOL,BHUBANESWAR M.C. OF PANCHAYAT HIGH SCHOOL,TILEIMAL VS	ADV. VS	// // ()
71	D-CONTC/4885/2026 CONTC/1068/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S. NIMAI CHARAN MAHANTA VS	ASISH KUMAR RAY VS	// // ()
72	D-CONTC/4888/2026 CONTC/1069/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. KUMUDINI MAHANTA VS	ASISH KUMAR RAY VS	// // ()
73	D-CONTC/5867/2026 CONTC/1070/2026	DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. RIYANKA MALIK VS	ADV VS	// // ()
74	D-CONTC/5626/2026 CONTC/1071/2026	DR. SIBANANDA MOHANTY, CDM AND PHO,ANGUL DEBAKI BHATRA VS	ADV. VS	// // ()
75	D-CONTC/6055/2026 CONTC/1072/2026	CHHATRAPATI SAHU,OES 1(S.B)(GR A) SURESH NAYAK VS	RAJIB RATH VS	// // ()
76	D-CONTC/6316/2026 CONTC/1073/2026	ARABINDA KUMAR PADHEE, IAS SUSHAMA KUJUR VS	PRAMOD CHANDRA SEJPADA VS	// // ()
77	D-CONTC/6461/2026 CONTC/1074/2026	DR. SUBHANKAR MOHAPATRA, IAS HIRALAL PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
78	D-CONTC/5872/2026 CONTC/1075/2026	SHUBHA SARMA,ADDL CHIEF SECRETARY,BHUBANESWAR SATYAJIT BEHERA VS	ADV VS	// // ()
79	D-CRLA/3842/2026 CRLA/188/2026	DR SIBANANDA MOHANTY, CDM AND PHO,ANGUL RAKESH @ PRAKASH KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// PANIKOILI /119 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000102/2018

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80	D-CRLA/4006/2026 CRLA/189/2026	VICTIM VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /385 /2019 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra ST/0000018/2022
81	D-CRLA/1915/2026 CRLA/190/2026	INFORMANT VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	ATHGARH /159 /2011 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000215/2015
82	D-CRLA/4566/2026 CRLA/191/2026	GHASIRAM SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	DUNGURIPALI /20 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000002/2026
83	D-CRLA/3650/2026 CRLA/192/2026	NILUA@NILENDRA KUMAR SWAIN VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	SALIPUR /157 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000119/2023
84	D-CRLLP/4540/2026 CRLLP/18/2026	STATE OF ODISHA VS RAMANI RANJAN MAHALIK	GAYATRI PATRA, A. S.C. VS	KHANTAPADA /170 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000357/2022
85	D-CRLMA/4659/2026 CRLMA/32/2026	BIGHNA @ BIGHINI @ BIGHNESH NAYAK @ RAJA @ BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /160 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000004/2026
86	D-CRLMA/4663/2026 CRLMA/33/2026	BIGHNA@BIGHINI@BIGHNESH NAYAK@RAJA@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /8 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000002/2026
87	D-CRLMC/4545/2026 CRLMC/540/2026	PAWAN KUMAR JAJODIA VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA	GOPABANDHU DASH VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRMC/0000014/2023
88	D-CRLMC/4549/2026 CRLMC/541/2026	AMRENDRA MOHANTY@CHOCOLATE VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /160 /2014 A.D.J.,KENDRAPARA(Kendrapara) ST/0000011/2014
89	D-CRLMC/3982/2026 CRLMC/542/2026	MANORANJAN ROUT VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KENDRAPARA /162 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000115/2021
90	D-CRLMC/4205/2026 CRLMC/543/2026	NAVENDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALUGAON P.S. /3 /2011 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000006/2011
91	D-CRLMC/4670/2026	JHARANA PARIDA	RAKESH KUMAR SARANGI	/ /0

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	CRLMC/544/2026	VS M/S.CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD	VS	() //
92	D-CRLMC/2290/2026 CRLMC/545/2026	DEVI PRASAD BISWAL VS NISCHAL SANJIB SWAIN	JAYDEEP PAL VS	//0 J.M.F.C,KENDRAPARA(Kendrapara) ICC/0000005/2024
93	D-CRLMC/4523/2026 CRLMC/546/2026	AKHILESH KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	//0 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000017/2023
94	D-CRLMC/3851/2026 CRLMC/547/2026	SANTOSH GUPTA @ SANTOSH KR GUPTA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	BRAHMANITARANG /168 /2023 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000029/2023
95	D-CRLMC/4529/2026 CRLMC/548/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /170 /2017 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000199/2024
96	D-CRLMC/3953/2026 CRLMC/549/2026	DEEPAK KUMAR BEHERA@DIPAK KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /188 /2015 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000107/2016
97	D-CRLMC/4640/2026 CRLMC/550/2026	SOUBHAGYA NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /32 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000092/2025
98	D-CRLMC/4772/2026 CRLMC/551/2026	SHYAMA SUNDAR SAHU VS STATE OF ODISHA	DURGA PRASAD BHANJA VS	BANTALA /45 /2005 J.M.F.C.,ANGUL(Anugul) ICC/0000074/2012
99	D-CRLMC/4346/2026 CRLMC/552/2026	VICTIM VS STATE OF ODISHA	AMITAV TRIPATHY VS	KABISURYANAGAR /822 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000807/2025
100	D-CRLMC/4685/2026 CRLMC/553/2026	ORISSA STEVEDORES LTD., CUTTACK VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000039/2023
101	D-CRLMC/4841/2026 CRLMC/554/2026	ORISSA STEVEDORES LTD., CUTTACK VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000040/2023
102	D-CRLMC/4103/2026 CRLMC/555/2026	MOHAMMED JAVED SULTAN VS	SAYED MAHBOOB VS	KHANDAGIRI P.S. /600 /2025 ()

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103	D-CRLMC/4553/2026 CRLMC/556/2026	STATE OF ODISHA SUDAM POLAI VS DHIRENDRA SAHU	ARIJEET MISHRA VS	// / /0 J.M.F.C,TALCHER(Anugul) ICC/0000158/2021
104	D-CRLMP/4323/2026 CRLMP/215/2026	PADMABATI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	DHENKANAL TOWN /88 /2024 () //
105	D-CRLMP/3027/2026 CRLMP/216/2026	ANITA PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MADHUPATNA /311 /2022 () //
106	D-CRLMP/4128/2026 CRLMP/217/2026	SAGAR MUDULI VS SUB-DIVISIONAL MAGISTRATE, PURI	BIKRAM PRATAP DAS VS	/ /0 () //
107	D-CRLMP/3648/2026 CRLMP/218/2026	GANESH PRASAD GOEL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	PLANTSITE /1044 /2025 () //
108	D-CRLMP/4761/2026 CRLMP/219/2026	KALPANA SAHOO VS CHHAYAMANI DAS	NIRANJAN LENKA VS	/ /0 () //
109	D-CRLREV/4519/2026 CRLREV/148/2026	KUMUDINI KUIMURA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	REAMAL /224 /2021 A.D.J.,DEOGARH(Debagarh) ST/0000082/2024
110	D-CRLREV/4828/2026 CRLREV/149/2026	TIAN @ NILAKANTHA NAIK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JAIPATNA /433 /2022 A.D.J.,DHARAMGARH(Kalahandi) CRA/0000022/2024
111	D-CRLREV/24857/2025 CRLREV/150/2026	SHEIKH ARSHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000023/2024
112	D-CRLREV/24866/2025 CRLREV/151/2026	SHEIKH ARSHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000022/2024
113	D-CRLREV/4795/2026 CRLREV/152/2026	SAMIR KUMAR MUDULI VS BHABAGRAHI SAHOO	LALITENDU BHUYAN VS	/ /0 A.D.J.,ANANDAPUR(Kendujhar) CRA/0000003/2023

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114	D-FAO/5549/2026 FAO/77/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, MANDAR, DHENKANAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000118/2008
115	D-FAO/4803/2026 FAO/78/2026	ANANTA KUMAR SARAP VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000063/2018
116	D-FAO/3915/2026 FAO/79/2026	THE REGIONAL MANAGER(T.P. CELL), M/S . ORIENTAL INSURANCE COMPANY LTD. VS RAJA ROUT	AJAY KUMAR DAKHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000247/2020
117	D-LAA/3220/2026 LAA/11/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINE VS RADHE SHYAM KUANR	SRINIBHUKTIBOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000019/2021
118	D-LAA/3222/2026 LAA/12/2026	LAND ACQUISITION ZONE OFFICER,KHURDA ROAD BOLANGIR NEW B.G RAIL LINE VS AKHILA KARNA	SRINIBHUKTIBOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000111/2020
119	D-LAA/3287/2026 LAA/13/2026	LAND ACQUISITION ZONE OFFICER. KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINE VS AMIT KUMAR NIALI	SRINIBHUKTIBOLANGIR VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000114/2020
120	D-MACA/47480/2025 MACA/171/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED,KHURDA VS RAMESH BEHERA	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000172/2022
121	D-MACA/47501/2025 MACA/172/2026	D.M.,NATIONAL INSURANCE CO. LTD.,KHURDA VS PADMA BEHERA @ DAMAYANTI BEHERA @ DAMAYANTI ODIA	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000185/2022
122	D-MACA/4564/2026 MACA/173/2026	SULOCHANA ROUT VS PABITRA KUMAR SAHOO	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000255/2019
123	D-MATA/6020/2026 MATA/59/2026	ITISHREE PRADHAN VS TAPAN KUMAR PRADHAN	SUVALAXMI DEVI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000289/2022
124	D-MATA/55494/2025 MATA/60/2026	SATYA PRABHAS SAMAL VS SUSHREETA MINATI JENA	BIKRAM KESHARI RAJ VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000094/2025
125	D-MATA/3886/2026	PRAMOD CHANDRA SAHOO	AMITAV TRIPATHY	//

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	MATA/61/2026	VS MANASWINI SAHOO	VS	JUDGE, FAMILY COURT, NAYAGARH(N CP/0000218/2019
126	D-RPFAM/5392/2026 RPFAM/59/2026	CHERU MEHER VS TULSI MEHER	RABINDRA NATH DEBATA VS	// JUDGE, FAMILY COURT, SAMBALPUR CMC/0000031/2025
127	D-RSA/1245/2026 RSA/76/2026	KRUSHNA CHANDRA SAHU VS BICHITRANANDA SAHU	BINAYA KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000052/2015
128	D-RSA/5426/2026 RSA/77/2026	SAUMITRA KUMAR MANDAL VS SULACHANA DALAI	SANJAY KUMAR PRADHAN VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE RFA/0000119/2024
129	D-RSA/54568/2025 RSA/78/2026	BHUBANESWAR DEVELOPMENT AUTHORITY VS ASHWINI KUMAR NAYAK	GYANA RANJAN MAHAPATRA VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000087/2022
130	D-RSA/3923/2026 RSA/79/2026	MADNADEVI SIPKA VS DHANESWARI TANDI	AMIT KUMAR NATH VS	// A.D.J.,KANTABANJI(Balangir) RFA/0000003/2024
131	D-RVWPET/5247/2026 RVWPET/41/2026	TUSHAR RANJAN SAMAL VS THE COLLECTOR-CUM- DISTRICT MAGISTRATE , CUTTACK	ADV VS	// () //
132	D-RVWPET/6165/2026 RVWPET/42/2026	UNION OF INDIA VS BHAGABAN JENA	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS	// () //
133	D-TRP(C)/6051/2026 TRP(C)/42/2026	SANTABALA DAS ADHIKARI VS SANKET DAS ADHIKARI	RITA SINGH VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000222/2025
134	D-TRP(C)/6282/2026 TRP(C)/43/2026	SONALI ADHIKARI @ PADHI VS SANTOSH KUMAR PADHI	SAROJ RANJAN SUBUDHI VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000316/2025
135	D-WA/5245/2026 WA/287/2026	STATE OF ODISHA VS RANKANIDHI ACHARYA	DEBASIS NAYAK,A.G.A VS	// () //
136	D-WA/4218/2026 WA/288/2026	STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// ()

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137	D-WA/6059/2026 WA/289/2026	DR. PRAFULLA BARAL INSPECTOR GENERAL OF REGISTRATION,ODISHA,CUTTACK VS DEBASMITA PAHI	AJODHYA RANJAN DASH,A.G.A VS	// // ()
138	D-WA/6089/2026 WA/290/2026	STATE OF ODISHA VS SANTOSH KUMAR SAHOO	ARABINDA TRIPATHY,A.G.A VS	// () //
139	D-WP(C)/4345/2026 WP(C)/5164/2026	KUMARI JENA VS STATE OF ODISHA	KABIRAJ SAHOO VS	// () //
140	D-WP(C)/4341/2026 WP(C)/5165/2026	SUBA RANJAN RATH VS STATE OF ODISHA	BIGHNARAJ RATH VS	// () //
141	D-WP(C)/6202/2026 WP(C)/5166/2026	GOURA MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
142	D-WP(C)/51535/2025 WP(C)/5167/2026	MANAS RANJAN NAIK VS ASST.SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// () //
143	D-WP(C)/4691/2026 WP(C)/5168/2026	MIHIR JENA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// () //
144	D-WP(C)/6249/2026 WP(C)/5169/2026	SIBARAM SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
145	D-WP(C)/6254/2026 WP(C)/5170/2026	BIMBADHAR MARTHA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
146	D-WP(C)/2100/2026 WP(C)/5171/2026	M/S. SHO VAN STEEL PRODUCT, BARGARH VS THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICES TAX (G.S.T), CUTTACK	ABHILASH MISHRA VS	// () //
147	D-WP(C)/6250/2026 WP(C)/5172/2026	SUBHA LAXMI DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //

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148	D-WP(C)/3354/2026 WP(C)/5173/2026	DR. LAXMIKANTA DASH VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
149	D-WP(C)/6252/2026 WP(C)/5174/2026	LAXMAN KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
150	D-WP(C)/5837/2026 WP(C)/5175/2026	ABINASH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
151	D-WP(C)/4960/2026 WP(C)/5176/2026	PARSHURAM PANDA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
152	D-WP(C)/6034/2026 WP(C)/5177/2026	RAJENDRA ORAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
153	D-WP(C)/4081/2026 WP(C)/5178/2026	DEVI ARPITA MUDALI VS THE STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
154	D-WP(C)/5034/2026 WP(C)/5179/2026	PRAHALLAD DAS VS CHAIRMAN ODISHA ELECTRICITY REGULAROTY COMMISSION (CERC) ,KHURDHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
155	D-WP(C)/4892/2026 WP(C)/5180/2026	NIRMALA CHANDRA PANIGRAHI VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //
156	D-WP(C)/5900/2026 WP(C)/5181/2026	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	NARESH CHANRA JENA VS	// 0 //
157	D-WP(C)/6061/2026 WP(C)/5182/2026	PINKI KUMARI KEDIA VS STATE OF ODISHA	SABYASACHI PANDA VS	// 0 //
158	D-WP(C)/4761/2026 WP(C)/5183/2026	M/S. MANDAKINI COAL COMPANY LTD. DELHI VS NOMINATED AUTHORITY, GOVT. OF INDIA, MINISTRY OF COAL, NEW DELHI	ASIT KUMAR DASH VS	// 0 //
159	D-WP(C)/5376/2026	SUNANDA JENA	DURGESH NARAYAN RATH	//

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	WP(C)/5184/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/5915/2026 WP(C)/5185/2026	SRIDHAR PESNIA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
161	D-WP(C)/5828/2026 WP(C)/5186/2026	UMAMANI SAHOO VS UNION OF INDIA	SUSANTA KUMAR LENKA VS	// 0 //
162	D-WP(C)/6104/2026 WP(C)/5187/2026	RABINDRA KUNDINGI @ KUNDING VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
163	D-WP(C)/5405/2026 WP(C)/5188/2026	Dr. DEBANI PRASAD MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
164	D-WP(C)/6180/2026 WP(C)/5189/2026	SHAIK ALENUR VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
165	D-WP(C)/5522/2026 WP(C)/5190/2026	RUKMANI MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
166	D-WP(C)/6105/2026 WP(C)/5191/2026	MUTIKA TIRUPATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
167	D-WP(C)/6019/2026 WP(C)/5192/2026	RAJESH KUMAR KAR VS ADDITIONAL COMMISSIONER(APPEALS), CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	JAISH JOSHI VS	// 0 //
168	D-WP(C)/5840/2026 WP(C)/5193/2026	GEETANJALI NAYAK VS STATE OF ODISHA	SABYASACHI PANDA VS	// 0 //
169	D-WP(C)/6189/2026 WP(C)/5194/2026	MADHUSUDAN SETHI VS AXIS BANK LTD., GUJARAT	ABHISHEK MOHANTY VS	// 0 //
170	D-WP(C)/5242/2026 WP(C)/5195/2026	RASMITA BARIHA VS	KSHIROD KUMAR ROUT VS	// 0

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171	D-WP(C)/6194/2026 WP(C)/5196/2026	STATE OF ODISHA SRIBANTA PARDIA VS	GOKULANANDA SAHU VS	// // 0
172	D-WP(C)/5856/2026 WP(C)/5197/2026	STATE OF ODISHA SASMITA KUMARI PADHI VS	SUBHADUTTA ROUSTRAY VS	// // 0
173	D-WP(C)/6257/2026 WP(C)/5198/2026	STATE OF ODISHA BASANTI DEI VS	DHANESWAR BEHERA VS	// // 0
174	D-WP(C)/6213/2026 WP(C)/5199/2026	STATE OF ODISHA SWARNALATA KAR VS	CHITTA RANJAN PATTNAIK VS	// // 0
175	D-WP(C)/6114/2026 WP(C)/5200/2026	STATE OF ODISHA GOUR NITAI PATHRIMALI VS	RANJIT SAMAL VS	// // 0
176	D-WP(C)/6259/2026 WP(C)/5201/2026	STATE OF ODISHA RATANI BARIK VS	DHANESWAR BEHERA VS	// // 0
177	D-WP(C)/3659/2026 WP(C)/5202/2026	STATE OF ODISHA RAMESWAR PANDA VS	BIKRAM CHANDRA GHADEI VS	// // 0
178	D-WP(C)/6178/2026 WP(C)/5203/2026	STATE OF ODISHA LOKANATH PANIGRAHI VS	ASHOK KUMAR PANIGRAHI VS	// // 0
179	D-WP(C)/6298/2026 WP(C)/5204/2026	STATE OF ODISHA GANGADHAR DAS VS	ATUL TRIPATHY VS	// // 0
180	D-WP(C)/6207/2026 WP(C)/5205/2026	STATE OF ODISHA SUSHIL KUMAR BHOI VS	KUNAL KUMAR SWAIN VS	// // 0
181	D-WP(C)/6261/2026 WP(C)/5206/2026	STATE OF ODISHA MENAKAMANI MISHRA VS	DHANESWAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/6094/2026 WP(C)/5207/2026	SHAILESH KING SUBHNIL VS STATE BANK OF INDIA, JHARSUGUDA	SURYAKANTA JENA VS	// 0 //
183	D-WP(C)/6036/2026 WP(C)/5208/2026	DEOKARAN PRASAD JAISWAL VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
184	D-WP(C)/4352/2026 WP(C)/5209/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
185	D-WP(C)/6096/2026 WP(C)/5210/2026	SHAIKH NOOR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
186	D-WP(C)/6266/2026 WP(C)/5211/2026	PRUTHIRAJ MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
187	D-WP(C)/6177/2026 WP(C)/5212/2026	KUNJALATA MISHRA VS DIRECTOR DRUG CONTROL ADMINISTRATION, BHUBANESWAR	SOURAV DAS VS	// 0 //
188	D-WP(C)/6351/2026 WP(C)/5213/2026	KHIROD PRASAD RAUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
189	D-WP(C)/6222/2026 WP(C)/5214/2026	MUKUNDA RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
190	D-WP(C)/5910/2026 WP(C)/5215/2026	RAGHABA SAHU VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
191	D-WP(C)/6137/2026 WP(C)/5216/2026	BRAHMANANDA BARIKI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
192	D-WP(C)/6175/2026 WP(C)/5217/2026	SANJUKTA PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
193	D-WP(C)/6140/2026	JYOTI RANJAN SA	RANJIT SAMAL	//

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	WP(C)/5218/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6119/2026 WP(C)/5219/2026	MAHESWAR NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
195	D-WP(C)/6191/2026 WP(C)/5220/2026	SATALATA ROUT VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
196	D-WP(C)/6356/2026 WP(C)/5221/2026	MANIKAMALA ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
197	D-WP(C)/6179/2026 WP(C)/5222/2026	PITAMBAR PUTEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
198	D-WP(C)/6184/2026 WP(C)/5223/2026	MANOHAR KUMAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
199	D-WP(C)/6197/2026 WP(C)/5224/2026	AKULA BHANJAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/6168/2026 WP(C)/5225/2026	CHINTAMANI PANDE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
201	D-WP(C)/6111/2026 WP(C)/5226/2026	PURNAMI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
202	D-WP(C)/6185/2026 WP(C)/5227/2026	BRUNDABANA RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
203	D-WP(C)/6121/2026 WP(C)/5228/2026	DHRUBA BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
204	D-WP(C)/6204/2026 WP(C)/5229/2026	BANCHHANIDHI SATAPATHY VS	SANTOSH KUMAR DWIVEDY VS	// 0

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205	D-WP(C)/6190/2026 WP(C)/5230/2026	STATE OF ODISHA SK.MOINUDDIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
206	D-WP(C)/6170/2026 WP(C)/5231/2026	STATE OF ODISHA SHIBA PRASAD PATEL VS	RANJIT SAMAL VS	// // 0
207	D-WP(C)/6206/2026 WP(C)/5232/2026	STATE OF ODISHA KAMAKHYA PRASAD NAYAK VS	BIDYALOK MOHAPATRA VS	// // 0
208	D-WP(C)/6124/2026 WP(C)/5233/2026	THE D.I.G.OF POLICE, BUXI BAZAR, CUTTACK GURU CHARAN MAHANTA VS	RANJIT SAMAL VS	// // 0
209	D-WP(C)/6210/2026 WP(C)/5234/2026	STATE OF ODISHA SWAGAT KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
210	D-WP(C)/6174/2026 WP(C)/5235/2026	STATE OF ODISHA GITARANI DASH VS	RANJIT SAMAL VS	// // 0
211	D-WP(C)/6212/2026 WP(C)/5236/2026	STATE OF ODISHA MIHIR KETAN KAR VS	ALOK KUMAR KAR VS	// // 0
212	D-WP(C)/6112/2026 WP(C)/5237/2026	THE BRANCH MANAGER, BANK OF BARODA, LUNAHAR BRANCH, CUTTACK KALPANA KUMARI NAIK VS	RANJIT SAMAL VS	// // 0
213	D-WP(C)/5860/2026 WP(C)/5238/2026	STATE OF ODISHA SATYANARAYAN DAS VS	SUBHADUTTA ROUSTRAY VS	// // 0
214	D-WP(C)/6132/2026 WP(C)/5239/2026	STATE OF ODISHA GULACHI PATRA VS	RANJIT SAMAL VS	// // 0
215	D-WP(C)/3040/2026 WP(C)/5240/2026	STATE OF ODISHA DINABANDHU PRUSTY VS	BHAGABAN BEHERA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/6218/2026 WP(C)/5241/2026	PRAVABATI ROUTRAY VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
217	D-WP(C)/6134/2026 WP(C)/5242/2026	GITANJALI SETHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	D-WP(C)/6220/2026 WP(C)/5243/2026	GHANASHYAM MISHRA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //
219	D-WP(C)/6229/2026 WP(C)/5244/2026	LALIT KUMAR SWAIN VS AUTHORIZED OFFICER, AXIS BANK LTD., KOLKATA	ABHIJIT DAS VS	// 0 //
220	D-WP(C)/5790/2026 WP(C)/5245/2026	SARJATI KESHARI SAHOO VS UNION OF INDIA	SANTOSH SAHOO VS	// 0 //
221	D-WP(C)/6242/2026 WP(C)/5246/2026	ISHWAR CHANDRA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
222	D-WP(C)/5832/2026 WP(C)/5247/2026	BIKASH MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
223	D-WP(C)/6228/2026 WP(C)/5248/2026	JOGESWAR KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/5918/2026 WP(C)/5249/2026	DR. PURANDAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
225	D-WP(C)/5791/2026 WP(C)/5250/2026	LAXMIDHAR GADNAYAK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
226	D-WP(C)/4678/2026 WP(C)/5251/2026	MUSI BARIK VS DAMAYANTI JENA	BHAGABAT PRASAD RATH VS	// 0 //
227	D-WP(C)/5232/2026	LOKANATH PATRA	ADNAN SARMADI	//

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	WP(C)/5252/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5812/2026 WP(C)/5253/2026	SHANTILATA SINGH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
229	D-WP(C)/6384/2026 WP(C)/5254/2026	SAMBAL JOINT FARMING CO OPERATIVE SOCIETY LTD., BARGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
230	D-WP(C)/5889/2026 WP(C)/5255/2026	PRESIDENT REGIONAL COOPERATIVE MARKETING SOCIETY LTD., SONEPUR VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA (HEAD OF DIRECTORATE), KHURDA	CHITTA RANJAN PATTNAIK VS	// 0 //
231	D-WP(C)/6117/2026 WP(C)/5256/2026	KUNTALA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/6118/2026 WP(C)/5257/2026	RATAN LAL PRUSTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
233	D-WP(C)/6107/2026 WP(C)/5258/2026	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
234	D-WP(C)/6653/2026 WP(C)/5259/2026	M/S DOLAGOVINDA BRAJAKISHORE MAHAVIDYALAYA KASARDA, CUTTACK VS REGIONAL PROVIDENT COMMISSIONER II(PD), CUTTACK	PITAMBAR JENA VS	// 0 //
235	D-WP(C)/6607/2026 WP(C)/5260/2026	PITAMBAR BEHERA VS THE AUTHORIZED OFFICER, INDIAN BANK, SAMBALPUR ZONE, SAMBALPUR	RAMDAS ACHARY VS	// 0 //
236	D-WP(C)/6241/2026 WP(C)/5261/2026	INDU DEVI TIBAREWAL @ INDU DEVI VS COMMISSIONER OF INCOME TAX, (APPEAL), BHUBANESWAR	ANAND PRAKASH DAS VS	// 0 //
237	D-WP(C)/5575/2026 WP(C)/5262/2026	PURNAMASI SATAPATHY VS DEPUTY COMMISSIONER CUM A.O.,BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	NITYABRATA BEHURIA VS	// 0 //
238	D-WP(C)/5802/2026 WP(C)/5263/2026	SRI SUSHIL JENA VS	AMIT PRASAD BOSE VS	// 0

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239	D-WP(C)/6288/2026 WP(C)/5264/2026	STATE OF ODISHA SASHI SEKHAR GARABADU VS	ABHISHEK DASH VS	// // ()
240	D-WP(C)/6327/2026 WP(C)/5265/2026	STATE OF ODISHA HARAPRIYA DEI VS	SANKET KANUNGO VS	// // ()
241	D-WP(C)/6483/2026 WP(C)/5266/2026	STATE OF ODISHA M/S TRIMURTY CHEMICAL INDUSTRIES VS	KAJAL SAHOO VS	// // ()
242	D-WP(C)/5921/2026 WP(C)/5267/2026	M/S JOINT DRUGS CONTROLLER M/S. REAL SOUND, BHUBANESWAR VS	JAYDEEP PAL VS	// // ()
243	D-WP(C)/6011/2026 WP(C)/5268/2026	ICICI BANK LIMITED, MUMBAI PRANGYA PADMAJA VS	TUSAR KANTA MAHANTA VS	// // ()
244	D-WP(C)/6113/2026 WP(C)/5269/2026	STATE OF ODISHA ISHWAR MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
245	D-WP(C)/6080/2026 WP(C)/5270/2026	STATE OF ODISHA PRAFULLA KUMAR ROUL VS	LAXMAN BHOI VS	// // ()
246	D-WP(C)/6338/2026 WP(C)/5271/2026	STATE OF ODISHA BHASKAR GOUDA VS	RABINDRA KUMAR PATNAIK VS	// // ()
247	D-WP(C)/6614/2026 WP(C)/5272/2026	STATE OF ODISHA RAJIBA LOCHAN MOHANTY VS	ANURAG PATI VS	// // ()
248	D-WP(C)/5992/2026 WP(C)/5273/2026	STATE OF ODISHA MASHI CHARAN NAG VS	SUSHANTA KUMAR JOSHI VS	// // ()
249	D-WP(C)/6314/2026 WP(C)/5274/2026	COLLECTOR CUM REVISIONAL AUTHORITY OF SURVEY AND SETTLEMENT, NUAPADA CHUDAMANI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/6342/2026 WP(C)/5275/2026	DR.MINAKETAN PRADHAN VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
251	D-WP(C)/6398/2026 WP(C)/5276/2026	M/S. ASIKA FINTRADE PVT. LTD., BARBIL, KENDUJHAR VS ASST. COMMISSIONER CT AND GST, BARBIL CIRCLE, KENOJHAR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
252	D-WP(C)/6293/2026 WP(C)/5277/2026	BIJAYALAXMI SUBUDHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
253	D-WP(C)/3477/2026 WP(C)/5278/2026	PRASANTA KUMAR PALLEI VS MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIO	ALEKHA KUMAR SAHOO VS	// 0 //
254	D-WP(C)/3975/2026 WP(C)/5279/2026	AKSHAYA KUMAR ACHARYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
255	D-WP(C)/6386/2026 WP(C)/5280/2026	DEBI PRASAD NANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
256	D-WP(C)/6230/2026 WP(C)/5281/2026	MADHUSUDAN DALAI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
257	D-WP(C)/6477/2026 WP(C)/5282/2026	TUSARIKA NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
258	D-WP(C)/6390/2026 WP(C)/5283/2026	MOHAN KUMAR SAHU VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
259	D-WP(C)/5070/2026 WP(C)/5284/2026	ROJI SETHI VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
260	D-WP(C)/6240/2026 WP(C)/5285/2026	SADANANDA BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
261	D-WP(C)/6334/2026	MINATI MOHANTY	ARUN KUMAR MISHRA	//

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	WP(C)/5286/2026	VS THE GENERAL MANAGER, WATCO DIVISION, CUTTACK	VS	0 //
262	D-WP(C)/4917/2026 WP(C)/5287/2026	M/S LIONS CLUB, CUTTACK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
263	D-WP(C)/3951/2026 WP(C)/5288/2026	YOGESH AGARWAL VS RAMA KHATUA	ABHISEK KEJARIWAL VS	// 0 //
264	D-WP(C)/6358/2026 WP(C)/5289/2026	AUROBINDA PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/6467/2026 WP(C)/5290/2026	NARASINGH MAHARANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
266	D-WP(C)/6352/2026 WP(C)/5291/2026	KANISKA KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
267	D-WP(C)/6698/2026 WP(C)/5292/2026	M/S SEKH HASIBUL RAHMAN VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
268	D-WP(C)/6411/2026 WP(C)/5293/2026	M/S. AIR CARE REFRIGERATION, BHUBANESWAR VS PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTARANJAN DAS VS	// 0 //
269	D-WP(C)/6621/2026 WP(C)/5294/2026	M/S ESL STEEL LTD, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
270	D-WP(C)/6622/2026 WP(C)/5295/2026	M/S ESL STEEL LTD., SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
271	D-WP(C)/6706/2026 WP(C)/5296/2026	AJIT KUMAR PAIKRAY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/6278/2026 WP(C)/5297/2026	PRASANTA KUMAR PADHI VS	DR. JITENDRA KUMAR LENKA VS	// 0

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273	D-WP(C)/6326/2026 WP(C)/5298/2026	STATE OF ODISHA HARAPRIYA DEI VS	SANKET KANUNGO VS	// // ()
274	D-WP(C)/6396/2026 WP(C)/5299/2026	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // ()
275	D-WP(C)/6299/2026 WP(C)/5300/2026	STATE OF ODISHA LAXMIDHAR JENA VS	JAGAMOHAN PATTANAIAK VS	// // ()
276	D-WP(C)/6331/2026 WP(C)/5301/2026	STATE OF ODISHA HARAPRIYA DEI VS	SANKET KANUNGO VS	// // ()
277	D-WP(C)/6279/2026 WP(C)/5302/2026	STATE OF ODISHA SUSANTA PRADHAN VS	SUBASH CHANDRA ACHARYA VS	// // ()
278	D-WP(C)/6405/2026 WP(C)/5303/2026	COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI KANHU CHARAN SAHOO VS	ANIL KUMAR BEHERA VS	// // ()
279	D-WP(C)/4574/2026 WP(C)/5304/2026	STATE OF ODISHA ANAM CHARAN JENA VS	SAROJA KANTA SAMAL VS	// // ()
280	D-WP(C)/5186/2026 WP(C)/5305/2026	STATE OF ODISHA DR. MADHUSMITA DAS VS	SADASIVA PATRA (1) VS	// // ()
281	D-WP(C)/6300/2026 WP(C)/5306/2026	STATE OF ODISHA BIDYADHAR SAMAL VS	ATUL TRIPATHY VS	// // ()
282	D-WP(C)/6353/2026 WP(C)/5307/2026	STATE OF ODISHA KALANDI BARIK VS	BHABANI SANKAR DAS VS	// // ()
283	D-WP(C)/5119/2026 WP(C)/5308/2026	STATE OF ODISHA SUDARSAN JUADI VS	DWARIKA PRASAD MOHANTY VS	// // ()
		THE TAHASILDAR, BARGARH		//

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284	D-WP(C)/6775/2026 WP(C)/5309/2026	SUBRAT KUMAR BISWAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
285	D-WP(C)/6407/2026 WP(C)/5310/2026	SAMIR KUMAR SAMANTARAY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
286	D-WP(C)/6360/2026 WP(C)/5311/2026	MITU PRASAD REDDY VS HEAD, HRM, TATA STEEL LIMITED, JHARKHAND	KAILASH CHANDRA MISHRA VS	// 0 //
287	D-WP(C)/5754/2026 WP(C)/5312/2026	ADWAIT KUMAR PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
288	D-WP(C)/5184/2026 WP(C)/5313/2026	GEETANJALI MAHAPATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
289	D-WP(C)/6281/2026 WP(C)/5314/2026	MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL, ANARA, KEONJHAR VS STATE OF ODISHA	TENDRA KUMAR LENKA VS	// 0 //
290	D-WP(C)/6301/2026 WP(C)/5315/2026	P. SREENIVASA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
291	D-WP(C)/6419/2026 WP(C)/5316/2026	DURGA MADHAB MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
292	D-WP(C)/6198/2026 WP(C)/5317/2026	NIMAIN CHARAN PRUSTY VS UNION OF INDIA	MONOMOY BASU VS	// 0 //
293	D-WP(C)/6313/2026 WP(C)/5318/2026	JAGU KUMAR @ JAGU KUMBHAR VS COLLECTOR AND DISTRICT MAGISTRTE, KALAHANDI	SATYA RANJAN PATI VS	// 0 //
294	D-WP(C)/6323/2026 WP(C)/5319/2026	ASISH KUMAR ROUT VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
295	D-WP(C)/6294/2026	SHAKTIPADA MOHANTY	SUSHREE SANGITA PASAYAT	//

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	WP(C)/5320/2026	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/4171/2026 WP(C)/5321/2026	KUMUDA CHANDRA GOUDA VS UNION OF INDIA	TRILOCHAN RATH VS	// () //
297	D-WP(C)/6280/2026 WP(C)/5322/2026	AMARENDRA NARAYAN PARIKSHA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// () //
298	D-ABLAPL/4372/2026 ABLAPL/2099/2026	SANDHYARANI SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	BIRIDI PS /95 /2023 () //
299	D-ABLAPL/4556/2026 ABLAPL/2100/2026	MD.ISRAIL @ ISRAIL MOHAMMAD VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /72 /2026 () //
300	D-ABLAPL/4757/2026 ABLAPL/2101/2026	SUSHIL GOCHHAIT @ SUSHIL KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BAGDIA /230 /2025 () //
301	D-ABLAPL/4596/2026 ABLAPL/2102/2026	PUSPALATA CHAMPATI @ JHILLY ROUTARAY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JANKIA P.S. /379 /2025 () //
302	D-ABLAPL/4697/2026 ABLAPL/2103/2026	RANJIT KUMAR DORA VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	JENAPUR /445 /2025 () //
303	D-ABLAPL/4707/2026 ABLAPL/2104/2026	DIPTIRANJAN NATH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MAHILA P.S.(BBSR) /58 /2026 () //
304	D-ABLAPL/4767/2026 ABLAPL/2105/2026	TILOTTAMA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000197/2023
305	D-ABLAPL/4771/2026 ABLAPL/2106/2026	NABINA NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 () //
306	D-ABLAPL/4714/2026 ABLAPL/2107/2026	BIKASH @ BIKAS KUMAR NAYAK @ KALIA VS	GOREKHANATH DAS VS	PURI SADAR /43 /2026 ()

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307	D-ABLAPL/4777/2026 ABLAPL/2108/2026	STATE OF ODISHA BICHITRA DAS @ DULA VS	DIBYAJYOTI SAHOO VS	// BALASORE SADAR /33 /2026 ()
308	D-ABLAPL/4718/2026 ABLAPL/2109/2026	STATE OF ODISHA MADHAB SETHI VS	TARA PRASAD MOHAPATRA VS	// KHURDA SADAR /317 /2025 ()
309	D-ABLAPL/4719/2026 ABLAPL/2110/2026	STATE OF ODISHA GANESH KUMBHAR VS	TARA PRASAD MOHAPATRA VS	// BELPARA /291 /2025 ()
310	D-ABLAPL/4779/2026 ABLAPL/2111/2026	STATE OF ODISHA S.SIBALAXMI ACHARI VS	SUNIL KUMAR PALAI VS	// GRAM GANJAM /31 /2026 ()
311	D-ABLAPL/4723/2026 ABLAPL/2112/2026	STATE OF ODISHA ARUN KUMAR SAMAL @ ARUNA VS	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP MODEL /2 /2026 ()
312	D-ABLAPL/4727/2026 ABLAPL/2113/2026	STATE OF ODISHA KANHAI CHARAN DANGA VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /186 /2024 ()
313	D-ABLAPL/4737/2026 ABLAPL/2114/2026	STATE OF ODISHA BIBHU NAYAK @ NAIK VS	BIKASH KARNA VS	// SONEPUR /93 /2022 ()
314	D-ABLAPL/4784/2026 ABLAPL/2115/2026	STATE OF ODISHA UMA SANKAR PANIGRAHI VS	JYOTIRMAYA SAHOO VS	// MAHILA P.S.(BBSR) /375 /2025 ()
315	D-ABLAPL/4739/2026 ABLAPL/2116/2026	STATE OF ODISHA PRIYABRATA NAYAK VS	SURESH KUMAR PANDA VS	// ODAGAON /30 /2026 ()
316	D-ABLAPL/4785/2026 ABLAPL/2117/2026	STATE OF ODISHA RAMESH DANGA VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /184 /2024 ()
317	D-ABLAPL/4334/2026 ABLAPL/2118/2026	STATE OF ODISHA PRAMOD KUMAR PANDIT VS UNION OF INDIA (ED)	NIRANJAN MAHARANA VS	// / /0 () //

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318	D-ABLAPL/4765/2026 ABLAPL/2119/2026	SAMIR KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TANGI /44 /2026 () //
319	D-ABLAPL/4797/2026 ABLAPL/2120/2026	KANHU CHARAN MURMU VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /18 /2026 () //
320	D-ABLAPL/4740/2026 ABLAPL/2121/2026	PRASANT KUMAR SAHOO @ RINKU @ AKSHAYA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CHOUDWAR /53 /2026 () //
321	D-ABLAPL/4216/2026 ABLAPL/2122/2026	BISHNU BEHERA @ BISHNUPRIYA BEHERA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	KUMBHARAPARA /133 /2021 () //
322	D-ABLAPL/4218/2026 ABLAPL/2123/2026	SANJAY @ SANJAY KUMAR BADAJENA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	DELANGA /347 /2022 () //
323	D-ABLAPL/4741/2026 ABLAPL/2124/2026	DULEI BEHERA @ BINIA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	OLATPUR /3 /2026 () //
324	D-ABLAPL/4743/2026 ABLAPL/2125/2026	KALANDI BEHERA VS STATE OF ODISHA	MANAS CHANDRA JENA VS	OLATPUR /4 /2026 () //
325	D-ABLAPL/4708/2026 ABLAPL/2126/2026	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	S.P.(CID-CRL),CUTTACK /1 /2014 () //
326	D-ABLAPL/4800/2026 ABLAPL/2127/2026	SIBULA @ LAXMAN BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE KASIA /21 /2026 () //
327	D-ABLAPL/4804/2026 ABLAPL/2128/2026	ALOK ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BANAPUR P.S. /480 /2025 () //
328	D-ABLAPL/4803/2026 ABLAPL/2129/2026	NAYANA PATRA VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	/ /0 () //
329	D-ABLAPL/4811/2026	KUNU @ SUBHAM SUBUDHI	ACHYUTANANDA PATTANAİK	TANGI (KHURDA) /55 /2026

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	ABLAPL/2130/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4812/2026 ABLAPL/2131/2026	SUNIL PATRA @ TITU VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /3 /2026 () //
331	D-ABLAPL/3906/2026 ABLAPL/2132/2026	SAROJ SHARMA @ SURJARAM SARAN VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /497 /2025 () //
332	D-ABLAPL/4530/2026 ABLAPL/2133/2026	BIPINI DALEI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	FATEGARH /361 /2025 () //
333	D-ABLAPL/4813/2026 ABLAPL/2134/2026	JUGAL TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /39 /2026 () //
334	D-ABLAPL/4814/2026 ABLAPL/2135/2026	KUNA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAKTIDEUL /11 /2026 () //
335	D-ABLAPL/4818/2026 ABLAPL/2136/2026	BULU MALLIK @ MALIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARI RAMCHANDRAPUR /436 /2025 () //
336	D-ABLAPL/4819/2026 ABLAPL/2137/2026	MOHSIN KHAN @ SK. MOHSIN KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHARMASALA /281 /2025 () //
337	D-ABLAPL/4825/2026 ABLAPL/2138/2026	SURAJ JAGTAP @ SURAJ PRADEEP JAGTAP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /55 /2026 () //
338	D-ABLAPL/4832/2026 ABLAPL/2139/2026	CHITTARANJAN PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	NALCO /159 /2021 () //
339	D-ABLAPL/4752/2026 ABLAPL/2140/2026	NAVAJISH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KIAKATA /4 /2026 () //
340	D-ABLAPL/4837/2026 ABLAPL/2141/2026	SAMEER KUMAR PRADHAN VS	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /71 /2026 ()

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341	D-ABLAPL/4505/2026 ABLAPL/2142/2026	STATE OF ODISHA KUNI BEHERA @ TUNI VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /42 /2026 ()
342	D-ABLAPL/4827/2026 ABLAPL/2143/2026	STATE OF ODISHA ABHIRAM BEHERA VS	ASHOK KUMAR ROUT VS	// SALIPUR /61 /2026 ()
343	D-ABLAPL/4619/2026 ABLAPL/2144/2026	STATE OF ODISHA RADHA GOBINDA BARIK VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /55 /2026 ()
344	D-ABLAPL/4749/2026 ABLAPL/2145/2026	STATE OF ODISHA MANAS @ MANAS RANJAN MALLIK VS	BISWAJIT MOHAPATRA VS	// SINGLA /45 /2026 ()
345	D-ABLAPL/3416/2026 ABLAPL/2146/2026	STATE OF ODISHA PRAVEEN KUMAR SAH VS	AFSANA ANJUM VS	// AINTHAPALI /409 /2025 ()
346	D-ABLAPL/4965/2026 ABLAPL/2147/2026	STATE OF ODISHA SUDEEP KUMAR MOHANTY VS	IPSIT AUROBINDO ACHARYA VS	// PIPLI /83 /2026 ()
347	D-ABLAPL/1226/2026 ABLAPL/2148/2026	STATE OF ODISHA OM PRAKASH MOHANTY VS	LAXMIDHAR MAHAPATRA VS	// BADAGODA P.S. /617 /2025 ()
348	D-ABLAPL/4630/2026 ABLAPL/2149/2026	STATE OF ODISHA DHIRENDRA KUMAR MOHANTY VS	MANAS KUMAR CHAND VS	// CUTTACK VIGILANCE /38 /2025 ()
349	D-ABLAPL/4858/2026 ABLAPL/2150/2026	STATE OF ODISHA(VIG.) SUMANTA KUMAR SAHOO @ BABAN VS	AKSHAYA KUMAR PANDEY VS	// Tantiapal Marine /7 /2026 ()
350	D-ABLAPL/4870/2026 ABLAPL/2151/2026	STATE OF ODISHA ANIL KUMAR DAS VS	JAYANTA KUMAR MAJHI VS	// REMUNA /151 /2019 ()
351	D-ABLAPL/4895/2026 ABLAPL/2152/2026	STATE OF ODISHA PURNA CHANDRA BISWAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// BHARATPUR PS /100 /2026 () //

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352	D-ABLAPL/4871/2026 ABLAPL/2153/2026	MUNI BEWA @ FATEMAN BIBI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /60 /2026 () //
353	D-ABLAPL/4878/2026 ABLAPL/2154/2026	SRABAN BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /19 /2026 () //